

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 4174/2023 In C.P. (IB)/158(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: Aryavart Chemicals Pvt Ltd. Vs. The
Chief Executive Officer
IN THE MATTER OF
Panama Petrochem Ltd.
V/s
Aryavart Chemicals Pvt. Ltd.**

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 4174/2023:- Adv. Ajay Panicker appeared for the Applicant. None has appeared for the Respondent. Registry is directed to issue court notice to the Respondent intimating the next date of hearing. List the IA No. 4174/2023 on **12.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)